

Sl. No.	Name of the Exchange	District	Capacity
310.	Bodhan	Nizamabad	384
311.	Addanki	Prakasham	384
312.	Tuni	East Godavari	384
313.	Sirpurkagaz Nagar	Adilabad	384
314.	Tadipatri	Ananthapur	384
315.	Prasanthinilayam	-do-	384
316.	Vemulawada	Karimnagar	384
317.	F.C.I.	-do-	384
318.	Avanigadda	Krishna	384
319.	Turkayamjal	Ranga Reddy	384
320.	Giddalur	Prakasham	384
321.	Parvathipuram	Vizianagaram	384
322.	Jangareddigudem	West Godavari	384
323.	Srisailam	Kurnool	384

**Privatisation of Public Sector Undertakings**

4675. SHRI TARA SINGH :  
SHRI V. SREENIVASA  
PRASAD :

Will the Minister of POWER be pleased to state :

(a) whether the Government have recently taken any decision to hand-over the loss making public sector undertakings under the administrative jurisdiction of his Ministry to private hands;

(b) if so, the details thereof;

(c) whether the Board of Industrial and Finance Reconstruction (BIFR) has given its consent in this regard; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU) : (a) No Sir.

(b) to (d). Do not arise.

**Electronic Switching System**

4676. SHRI ANANTRAO DESHMUKH : Will the Minister of COMMUNICATIONS be pleased to state;

(a) the gap between demand and supply of electronic switching system in the country and to what extent it has hindered the expansion and modernisation of telecom services; and

(b) the manner in which the Department of Telecommunications propose to fill up this gap in future?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU) : (a) There is no gap between demand and supply of the electronic switching equipment as the manufacturing capacity exceeds the plan requirements. The targets for expansion and modernisation are being exceeded without any hinderance.

(b) Question does not arise.

[*Translation*]

#### Contract Labour

4677. SHRI KHELAN RAM JANGDE: Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether work is still being undertaken through contract labour system in the corporations of his Ministry in various States;

(b) the names of the States where the projects/works are being undertaken through contract labour system and the States where this system has been abolished;

(c) whether the Government propose to abolish the contract labour system from other States also in order to liberate the Labourers from the control of contractors; and

(d) if so, the details of progress made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (d). The information is being collected and will be laid on the Table of the House.

[*English*]

#### Advertising Policy

4678. SHRI S.M. LALJAN BASHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to convene a meeting of major advertising agencies to discuss ways and means to formulate an advertising policy based on realities in India;

(b) whether the bans and restrictions and other guidelines in force on our broadcasting media are guided by practices in effect overseas; and

(c) whether the Government propose for more interaction with Indian industry on the issue of advertising policy?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) Such meetings are held from time to time for ascertaining the views of the agencies.

(b) No, Sir.

(c) Interaction with the Indian industry, within the broad framework of the policies of the Government, is a continuous process.

**Dead Telephones in Delhi**

4679. MAJ. GEN. (RETD). BHUWAN CHANDRA KHANDURI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a large number of telephones get 'dead' during the monsoons, particularly at the beginning of monsoons, in Delhi every-year;

(b) the number of telephone lines went 'dead' due to monsoons during 1991, 1992, and 1993, separately for each year;

(c) whether the Government have carried out detailed study or analysis of this phenomenon;

(d) if so, the finding thereof; and

(e) the steps taken to prevent the recurrence of such system failure in the future?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) No Sir, however, number of complaints do increase with onset of first rains which affects those cables which get damaged during the year by different agencies while digging.

(b) The telephone lines which went faulty during monsoon period are as under:-

1991	—	149624
1992	—	148459
1993	—	233093

(c) Yes Sir, Government had set up a committee to analyse this phenomenon.

(d) According to the findings of the committee, the main causes of the system failure are:—

(i) Because of large scale digging operations all the year round by various civic agencies some of our U/G cables do get damaged inadvertently. These lie dormant during the dry season and the faults show up when water gets into these cables during the monsoon.

(ii) Extensive water logging in many areas due to failure of drainage system.

(e) To prevent such recurrence in future, Government has initiated the following steps and all concerned have been instructed for its implementation.

(i) Cable damages shall be prevented by better coordination with other agencies like MCD, DESU, PWD, Water Works etc. as well as with local construction group.

(ii) Constant supervision shall be kept to ensure that the pressure in the cables previously pressurised is maintained.

(iii) The manholes used for ducted cables shall be of adequate size with double entry holes.

(iv) Telecom Engineering Centre has been requested to evolve a suitable method for testing the thermoshrink joints.

**Theft of Parcels in Assam**

4680. SHRI PROBEN DEKA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a number of parcels have been stolen from the General Post Offices of Assam;

(b) if so, the details thereof for the last three years;

(c) whether any enquiry has been conducted by the Government in this regard;

(d) if so, the outcome thereof; and

(e) the action taken/being taken against the persons found responsible therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU) : (a) to (e). The information is being collected and will be laid on the Table of the House.

[*Translation*]

#### **Shortage of Pig Iron in Uttar Pradesh**

4681. SHRI PRABHU DAYAL KATHERIA : Will the Minister of STEEL be pleased to state :

(a) whether the casting factories in Uttar Pradesh, are facing a shortage of pig iron;

(b) if so, the reasons therefor; and

(c) the remedial steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : (a) and (b). No report has been received regarding shortage of pig iron being faced by casting factories in Uttar Pradesh. As against the allocation of 85,900 tonnes of

pig iron by the Development Commissioner of Iron & Steel in 1993-94, the lifting by Small Scale Industries Corporation and Associations of foundry units in Uttar Pradesh upto February, 1994 was only 35,937 tonnes.

(c) At present there is no shortage of pig iron in the country. As on 1.4.94 main producers were having inventory of about 2.1 lakh tonnes of pig iron. The import of pig iron is freely allowed and the customs duty on import has been reduced to 20%.

[*English*]

#### **Telephone Connections for Retired Persons**

4682. SHRI BAPU HARI CHAURE: Will the Minister of COMMUNICATIONS be pleased to State:

(a) whether the telephone rentals in India are the highest in the world;

(b) whether such steep rental charges are making the telephone beyond the reach of middle classes and people retired from service;

(c) whether the Government propose to provide some relief to retired persons by making available telephone connections to them on priority basis with concessional rental charges; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER: (SHRI P.V. RANGAYYA NAIDU): (a) No Sir.

(b) The rentals in India are not beyond the reach of middle classes and people retired from service. There is a

long waiting list of applicants from middle classes and from retirees.

(c) and (d). There is no proposal of concessional rentals for retired persons. However, Government servants drawing a certain pay at the time of retirement are accorded priority in provision of telephone connections.

[*Translation*]

### **Electronic Exchanges with STD in Gujarat**

4683. SHRI KASHIRAM RANA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether electronic exchanges with STD facility have been set up in villages of Gujarat during the last two years;

(b) if so, the details thereof; and

(c) the projected number of such new telephone exchanges proposed to be set up in near future in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Yes Sir.

(b) Details are as under :

Period	No. of Electronic exchanges
1992-93	80
1993-94	71

(c) 10 new exchanges with STD facility; and additionally 190 exchanges are proposed to be converted from electro-mechanical to electronic exchanges with STD facility.

### **Transfer of Telephones in Delhi**

4684. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether applications of the telephone subscribers are not disposed of expeditiously in the Mahanagar Telephone Nigam Limited in Delhi;

(b) if so, the reasons thereof;

(c) the total number of applications regarding transfer of telephones/STD connections/dis-connections received by the Mahanagar Telephone Nigam, Delhi in the offices of each General Manager during the last two years;

(d) the number of applications cleared after fifteen days of the receipt; and

(e) the time by which the remaining applications are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (e). Sir, The required information is being collected and will be laid on the Table of the House.

### **Reservation for Foreign Students of Indian Origin**

4685. SHRI RAM PRASAD SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether some seats are reserved for foreign students in Indian Medical and Engineering colleges;

(b) if so, the details thereof;

(c) whether NRI students and students of Indian origin are eligible for applying against these reserved seats for

admission in Indian Medical and Engineering colleges; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) and (b). Yes Sir. Every year the Department of Education and Ministry of Health and Family Welfare allocate seats reserved for foreign students under self-financing foreign students scheme and various scholarship schemes for admission to various Government engineering and medical colleges as given below:

Engineering	—	451
Medical	—	40-45

(c) and (d). The students having foreign nationality, including students of Indian origin, are eligible for admission against these seats reserved in Govt. medical and engineering colleges. However, students having Indian nationality and residing abroad are not eligible for admission against these reserved seats.

The Hon'ble Supreme Court in their judgement of October 7, 1993 have prescribed reservation for foreign students and NRIs in privately run medical and engineering institutions upto 15% of their total intake capacity.

[English]

#### AIR Stations in Orissa

4686. SHRI K. PRADHANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of full fledged stations, relay centres, auxiliary centres of All India Radio in Orissa;

(b) whether the Government have a proposal for the upgradation of some of these Radio Stations in Orissa;

(c) if so, the details thereof; and

(d) the proposals for expansion of AIR services in the State during Eighth Plan?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) There are 8 Radio Stations functioning in the State of Orissa.

(b) and (c). Yes, Sir. Power of existing 30 KW MW transmitter at Sambalpur is being upgraded to 100 KW MW transmitter.

(d) For expansion of AIR services in Orissa, the following schemes have been envisaged during Eighth Plan:

- (i) 50 KW SW tr. at Jeypore.
- (ii) 1 KW MW tr. (LRS) with multipurpose studios & staff quarters, at Joranda.
- (iii) 3 KW FM tr. (LRS) at Puri.
- (iv) 2x3 KW FM tr. (LRS), multipurpose studios and staff quarters at Rourkela.

#### Telephone Exchanges in Delhi

4687. SHRI BRAHMANAND MANDAL:  
SHRI TEJ NARAYAN SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to set up new telephone exchanges in Delhi; and

(b) if so, the details thereof along with locations identified for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Yes Sir.

(b) Details are given in the attached *Statement*.

### STATEMENT

*List of exchanges likely to be commissioned in Delhi during 1994-95*

S. No.	Name of the Exchange
--------	----------------------

- |     |                        |
|-----|------------------------|
| 1.  | Shakti Nagar D-V       |
| 2.  | Badli D-1              |
| 3.  | Idgah D-1              |
| 4.  | Shadhara D-II          |
| 5.  | Laxmi Nagar D-IV       |
| 6.  | Jor Bagh D-III         |
| 7.  | Bhikaji Cama Place D-1 |
| 8.  | Chankyapuri D-1        |
| 9.  | Hauz Khas D-I          |
| 10. | Nehru Place D-III      |
| 11. | Okhla D-II             |
| 12. | Jankpuri D-III         |
| 13. | Rajouri Garden D-III   |
| 14. | Tekhand D-I            |
| 15. | Delhi Cantt. D-I       |

### AIR Services

4688. SHRI V. SREENIVASA PRASAD:  
SHRIMATI SHEELA GAUTAM:  
SHRI V.S. VIJAYA-RAGHAVAN:  
SHRIMATI VASUNDHARA RAJE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have formulated plans to modernise and expand the All India Radio Services in the country;

(b) if so, the salient features of the plan and the amount earmarked therefor;

(c) whether the entire population and area of the country is proposed to be covered by the AIR network; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir.

(b) Details are given in the enclosed *Statement*.

(c) and (d). Yes, Sir. After completion of the schemes under 8th Plan, AIR coverage of the country will be 97.5% population-wise and 91% area-wise. However, the whole country would be covered by Short-Wave support service after completion of all 8th Plan schemes. Further expansion of coverage will depend upon availability of resources and inter-se priorities.

**STATEMENT**

*The salient features of Government's Plan to modernise and expand the AIR Services in the country and the amount earmarked for it in Eighth Plan*

	(Rs. in Crores)
1. Consolidation of Home Services	30.15
2. Strengthening of External Services	17.65
3. Science and Technology	15.00
4. Introduction of new Technology	18.61
5. Radio net working through INSAT & other telecom facilities	22.15
6. Computerisation	13.45
7. Augmentation of training facilities for STI(T) and STI(P)	61.45
8. Improvement of facilities at existing Stations	28.00
9. Strengthening of Security measures	10.00
10. Welfare Schemes	20.00
11. Continuing schemes of earlier Plans	631.00
12. Modernation and Renewal schemes	207.00

**Deep Sea Fishing Machines**

4689. SHRIMATI BHAVNA CHIKHLIA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether deep sea fishing machine have been imported;

(b) if so, the details thereof along-with sources and reasons of import. the agencies permitted to import such machines and the foreign exchange incurred thereon during the last three years;

(c) whether the fisherman using traditional methods have been adversely affected by the introduction of such machines; and

(d) the steps proposed to be taken to start manufacture of these machines in the country and to protect the fisherman using traditional methods from unfair competition?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) and (b). Government has given permission to fishing companies for the import of deep sea fishing vessels from Japan, South Korea, North Korea, Thailand, Estonia, Russia & China for exploitation of non-shrimp resources in the Indian Exclusive Economic Zone during the last three years. The terms of payment towards the purchase of these trawlers stipulates either deferred payment against export earnings by the company or stage payments during the period of construction. An amount of US dollars 17.07 million approx. has been incurred towards the import of trawlers involving stage payments.

(c) Deep sea fishing vessels are operated beyond the area of operation of traditional fishermen. Therefore, traditional fishermen are not affected by the operation of deep sea fishing trawlers.

(d) 24 Shipyards in India are recognised by the Government for the



construction of deep sea fishing vessels. These shipyards do not have the requisite technology and orders for construction of resource specific vessels which are being imported.

(a) whether the Government propose to set up new T.V. transmitters in Gujarat during the current plan period;

(b) if so, the locations thereof; and

(c) the capacity of each T.V. transmitter and the time by which each one is likely to be set up?

### T.V. Transmitters in Gujarat

4690 SHRI CHITUBHAI  
GAMIT:  
SHRI DILEEP BHAI  
SANGHANI:  
SHRI HARISINH  
CHAVDA:  
DR. AMRITLAL  
KALIDAS PATEL:

THE MINISTER OF STATE OF  
THE MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI K.P. SINGH  
DEC): (a) Yes, Sir.

Will the Minister of INFORMATION  
AND BROADCASTING be pleased to  
state:

(b) and (c). Details are given in the  
attached *Statement*.

### STATEMENT

*T.V. transmitters under implementation/envisaged to be set up in the  
State of Gujarat*

Sl. No.	Location	Power	Expected date of completion/Remarks
1.	Bhuj	10 KW	Transmitter is at presently operational at 1KW power, expected to be upgraded to 10 KW operation during 1995-96.
2.	Palitana	To be decided	Schemes to be formally sanctioned. Lead involved would be 3-4 years after formal sanction.
3.	Surat	10 KW	
4.	Vadodara	10 KW	
5.	Khambhat	300 WUHF	Ready for commissioning.
6.	Idar	100 W VHF	
7.	Dharangadra	300 W UHF	
8.	Mangrol (Jhunagarh Dt.)	300 W UHF	

Sl. No.	Location	Power	Expected date of completion/Remarks
9.	Morbi	300 W UHF	March, 95 subject to availability of requisite infrastructure & timely supply of equipment.
10.	Nakhtarana	300 W UHF	
11.	Rapar	300 W UHF	
12.	Dessa	100 W VHF	
13.	Rajula	100 W VHF	
14.	Sangeli/ Santrampur	100 W VHF	
15.	Khambaria	100 W VHF	
16.	Amod	300 W UHF	
17.	Malgrol (Surat Distt.)	300 W UHF	
18.	Jhagadia	300 W UHF	
19.	Mehuva	300 W UHF	
20.	Palitana	100 W VHF	
21.	Netrang	10 W	
22.	Devgadh- Baria	10 W	

### Post Offices in Villages

4691. SHRI MOHAN RAWALE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of villages in the country eligible for setting up of post offices, State-wise;

(b) the number of villages out of them where post offices have been provided so far, State-wise; and

(c) the target set for providing post offices in the remaining eligible villages during the Eighth Plan Period, Year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Post offices are opened, subject to fulfilment of departmental norms in respect of distance from the nearest post office, population and income. Priority is given to Panchayat headquarters for opening of post offices,

subject to availability of resources. No survey has been carried out to assess the number of eligible villages for opening of post offices.

(b) and (c). During the first two years of Eighth Plan, 1299 extra departmental branch post offices have been sanctioned in the eligible villages. During the remaining three years of the Eighth Five Year Plan, it is targeted to open 2400 extra departmental branch post offices in the country at the rate of 800 per annum, the Circle-wise details of which are finalised on a year to year basis.

#### ISD/STD/PCOs In Tamil Nadu

4692. DR. (SHRIMATI) K.S. SOUNDARAM: Will the Minister of COMMUNICATIONS be pleased to state;

(a) the number of applications pending at present for providing ISD/STD/PCOs in Tamil Nadu, district-wise;

(b) the number of PCOs sanctioned and allotted during 1992-93 and 1993-94, district-wise; and

(c) the steps taken to clear the pending applications?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) The required information is given in the attached *Statement-I*.

(b) The required information is furnished in the attached *Statement-II*.

(c) STD/PCO Allotment Committee meetings are being periodically organised to clear the pending applications. Action is also being taken as per plan proposals to expand the capacity of exchanges and augment STD Junctions facilitating tech-

nical feasibility of STD PTs from various exchanges.

#### STATEMENT-I

Sl. No.	Name of the SSA	No. of applications pending
1.	Coimbatore	500
2.	Salem	420
3.	Madurai	1,000
4.	Thanjavur	803
5.	Cuddalore	276
6.	Vellore	249
7.	Tirunelveli	120
8.	Virudhunagar	65
9.	Chengalpattu	18
10.	Erode	Nil

(the allotment for the year 1993, 94 is completed)

In respect of Trichy, Pondicherry, Karalkudi, Coonoor, Dharmapuri, Tuticorin and Nagarcoil SSAs, applications are yet to be called for.

#### STATEMENT-II

No.	Name of the SSA	Provided during	
		1992-93	1993-94
1.	Chengalpattu	15	28
2.	Coimbatore	50	69
3.	Coonoor	37	9
4.	Cuddalore	4	10
5.	Dharmapuri	15	4

No.	Name of the SSA	Provided during	
		1992-93	1993-94
6.	Erode	5	56
7.	Karaikudi	55	16
8.	Madurai	59	30
9.	Nagarcoil	10	7
10.	Pondicherry	3	5
11.	Salem	36	32
12.	Thanjavur	44	31
13.	Tirunelveli	16	18
14.	Trichy	30	76
15.	Tuticorin	5	16
16.	Vellore	37	10
17.	Virudhunagar	5	2

### Telephone Equipments

4693. SHRI RAMESH CHENNI-THALA: Will the Minister of COMMUNICATIONS be pleased to state.

(a) whether any criteria have been fixed for purchasing of telecommunication equipments, exchanges and cable from Indian manufacturers and foreign multinational companies; and

(b) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Yes Sir. Telecommunication equipment, exchanges and cables are procured through open tender. In cases of certain equipment solely manufactured by PSUs under the Depart-

ment of Telecommunications, these are procured by negotiated price agreements also.

(b) The tenders floated by the Department of Telecommunications generally are open to Indian manufacturers and in case of companies having foreign collaborators, only to such companies who are registered to manufacture equipment in India except in rare cases of direct imports. The procurement is done from the technically financially and commercially complaint successful bidders after their equipment is duly validated/type approved according to DOT tender specifications.

### Upper Indravati Hydro-Electric Project

4694. DR. KRUPASINDHU BHOI: Will the Minister of POWER be pleased to state:

(a) whether the Upper Indravati Hydro-Electric Project in Orissa has been accorded approval by the Government;

(b) if so, when and the steps taken to expedite the execution of the project; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c). The Upper Indravati Hydro-Electric Project (4x150 MW) was sanctioned by the Planning Commission on 4.5.1978, and is in an advanced stage of implementation. The project is scheduled for commissioning by 1997-98. On the advice of the World Bank, an International Consultant has been engaged to render technical guidance and to expedite the project work.

**Indian Labourers in Gulf Countries**

4695. SHRI SHIVLAL  
NAGJIBHAI VEKARIA:  
SHRI SHIBU SOREN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have been receiving regular complaints of harassment to Indian labourers working abroad especially in Gulf countries;

(b) if so, the details thereof and the steps taken/proposed to be taken in this regard;

(c) whether the Government have any cell to monitor and redress their grievances; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) to (d). The Government receives complaints which *inter alia* include non-payment or delayed payment of wages, long and arduous hours of work without adequate compensation, denial of leave to come to India and facility for air passage, withholding travel documents of workers by the sponsor/employer, non-fulfilment of contractual obligations and ill-treatment in general.

Many of the labourers being illiterate, are ignorant of their rights. Many such labourers are also duped by the recruiting agents into signing contracts which are against the interests of the workers. There are also instances where labourers have managed to enter foreign countries illegally and are, therefore, exploited by the employers.

The Government of India, through Indian Missions abroad, maintains regular contact with foreign Governments to ensure the welfare and to improve conditions of Indian workers in the respective countries. The Indian Missions at first try to resolve the differences between the aggrieved worker and the employer to arrive at a mutually acceptable solution. Wherever necessary, cases are taken up with the concerned authorities of the foreign Government to persuade the employers to redress the grievances of Indian workers. Where no alternative employment or any solution is possible despite best efforts of the Mission, all assistance is given to facilitate repatriation of the aggrieved worker.

The Ministry of Labour, through the Office of Protector General of Emigrants, maintains a public hearing system at their Headquarters in New Delhi and also at six regional offices to redress grievances and complaints or to impart any information on various aspects of emigration, twice a week.

[Translation]

**Review of Satellite Channels**

4696. SHRI BARE LAL JATAV:  
SHRI ANAND AHIRWAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 2765 on December 20, 1993 and state:

(a) Whether review of the satellite channels including interim arrangements under Metro Channel policy has been completed;

(b) if so, the details in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) The satellite channels of Doordarshan have been restructured from 1st February, 1994.

(b) The details are given in the enclosed *Statement*.

(c) Does not arise.

### STATEMENT

#### *Doordarshan Channels*

After a review, the channels of Doordarshan have been restructured with effect from 1st February, 1994 in the following manner:—

- (i) *Doordarshan-I*: Full range of programme including news, current affairs, films, sports, education and public service etc., with a target audience of all ages, rural and urban. This continues to be a fully terrestrial channel.
- (ii) *Doordarshan-II*: The existing metro channel, predominantly entertainment oriented and also incorporating the sports and music programmes. The target audience is mainly the urban population in the younger age groups and economically in the middle class. Limited terrestrial reach in the four metros, Lucknow and Hyderabad.
- (iii) *Doordarshan-III*: Purely satellite based channel with limited terrestrial distribution in Delhi. The programming profile on this channel is intended to cater to a target audience which is more intellectu-

al, more serious minded. It comprises a wide range of serious entertainment, telefilms, plays, discussions, social issue based programme and documentaries.

In order to cater adequately to the need for regional language programmes the remaining three satellite channels are being exclusively utilised for regional language programmes as follows:—

- (iv) *Doordarshan-IV*: Kannada, Malayalam, Tamil and Telugu.
- (v) *Doordarshan-V*: Assamese, Bangla and Oriya.
- (vi) *Doordarshan-VI*: Gujarati, Kashmiri, Marathi and Punjabi.

#### Funds for M.P. for Road Projects

4697. SHRI BHEEM SINGH PATEL:  
DR. LAXMINARAYAN PANDEYA:  
SHRI SURAJBHANU SOLANKI:  
SHRI RAMESHWAR PATIDAR:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Madhya Pradesh had sent a proposal for funds for 1989-90 to the Union Government on October 3, 1989 under Central Road Fund Scheme and for the current Five Year Plan;

(b) whether the Union Government has accorded only partial sanction to the proposal;

(c) whether the approval of funds for the remaining work is still awaited;

(d) if so, the details thereof and the action being taken by the Union Government in this regard; and

(e) the time by which a decision is likely to be taken in this regard and also the time by which the amount is likely to be provided to the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The Govt. of Madhya Pradesh sent in all 92 proposals costing Rs. 115.26 crores to be financed under Central Road Fund. Out of these 8 proposals costing Rs. 4.05 crores have been approved.

(c) to (e). Since augmentation of Central Road Fund is yet to take place, it is too early to indicate as to when the remaining proposals will be approved.

#### Telephone Exchanges with STD In U.P. Villages

4698. SHRI ARJUN SINGH  
YADAV:  
DR. LAL BAHADUR  
RAWAL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of electronic telephone exchanges set up in Uttar Pradesh during the last two years and the number of villages where STD facility has been provided;

(b) the number of such telephone exchanges proposed to be set up in future in the State with STD facility;

(c) whether the Government propose to expand the capacity of the existing telephone exchanges; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) (i) 514 Electronic Exchanges have been set up during the last 2 years.

(ii) 16 Telephone Exchanges have been provided with STD facility.

(b) STD facility is proposed to be provided, progressively during 8th Plan period to all the exchanges subject to the availability of resources such as equipment, land, building, funds etc.

(c) & (d). It is proposed to expand the capacity of telephone exchanges during 94-95 to clear the waiting list as on 31.3.94 subject to availability of resources.

*[English]*

#### Proposals from Indian Newspaper Society

4699. DR. LAXMINARAYAN  
PANDEYA:  
SHRI ANKUSHRAO  
RAOSAHEB TOPE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received any proposals from Indian Newspaper Society;

(b) if so, the details of the proposals;

(c) whether any decision has been taken on the proposals; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) to (d). The Indian Newspaper Society has proposed de-control of newsprint by rescinding the Newsprint Control Order, 1962. No final decision has been taken in the matter.

#### Development of Cochin Shipyard

4700. PROF. P.J. KURIEN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the plan for development of Cochin Shipyard during the Eighth Five Year Plan;

(b) the details of the work done so far and amount spent thereon;

(c) the main problems this shipyard is facing; and

(d) the steps being taken to solve them?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) During the Eighth Five Year Plan, the following schemes have been included for implementation in Cochin Shipyard:

	(Rs. crores)
(i) Modernisation of ship repair facilities	8.00
(ii) Improvement of capacity utilisation	11.20
(iii) Renewals & Replacements	3.60
(iv) Additional ship repair facilities	25.00
	<hr/>
	47.80
	<hr/>

(b) An amount of Rs. 10.05 crores has been incurred during 1992-93 and 1993-94 on the schemes relating to improvement of capacity utilisation and additional ship repair facilities.

(c) The main problem being faced by CSL is poor order book position.

(d) The following steps are being taken/have been taken for solving the problem:—

(i) Upward revision of the price of one 86,000 DWT tanker under construction in CSL, is under consideration.

(ii) Greater emphasis has been placed on ship repair activity and the turnover has increased from Rs. 21.70 crores in 1989-90 to Rs. 65.20 crores in 1993-94.

(iii) Capital restructuring of CSL has been approved on 24.3.94.

(iv) A package of reliefs for revival of the shipyards in public sector including CSL, has been approved on 8.9.93.

[Translation]

#### Setting up of Thermal Power Projects

4701. SHRI JANGBIR SINGH:  
SHRI VISWANATHAN  
KANITHI:  
SHRI DATTATRAYA  
BANDARU:  
SHRI HARILAL NANJI  
PATEL:

Will the Minister of POWER be pleased to state:



(a) the State-wise details of Thermal Power Plants and Hydro-Power Plants set up during the last three years;

(b) the expenditure incurred respectively thereon and the generation capacity of each plant;

(c) the details of Power Projects approved so far; and

(d) the stages of implementation of these Power Plants in the country?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Details are given in the attached *Statement-I*.

(c) and (d). Details are given in the attached *Statement-II*.

#### STATEMENT-I

Project/ Unit No.	Capacity (MU)	Date of Commissioning	Total est. Cost/ Exp. upto 9/93 (Rs. in lakhs)
1	2	3	4
<b>NORTHERN REGION</b>			
<b>Punjab</b>			
<i>State Sector:</i>			
Ropar	-5	210	29.3.92
	-6	210	55000/49224
			30.3.93
<b>Rajasthan</b>			
<i>State Sector:</i>			
Kota	-5	210	26.3.94
			48000/28325
<b>J&amp;K</b>			
<i>State Sector:</i>			
Pampore St.II	-1	25	7.1.94
	-2	25	15500/11059 (Incl U-4)
	-3	25	6.2.94
			31.3.94
			(FSNL
			test comp.)
<b>UP</b>			
<i>State Sector:</i>			
Anpara 'B'-4		500	19.7.93
			410000/313654 (Incl U-5)
<i>Central Sector:</i>			
NCTPP	-1	210	24.10.91
	-2	210	165488/121111
	-3	210	18.12.92
	-4	210	22.3.93
			24.3.94

1	2	3	4
Dadri CCGT -1	131	21.2.92	95857/74070
Gt -2	131	26.3.92	
-3	131	6.6.92	
-4	131	14.10.92	
ST-1	146.5	26.2.94	
ST-2	146.5	27.3.94	
<b>WESTERN REGION</b>			
<b>Gujarat</b>			
<i>State Sector:</i>			
Gandhinagar -4	210	20.7.91	21583/20365
Vatwa GT -2	33	26.6.91	Pvt sector project
ST-1	33	18.10.91	Details not available
Utran GT -1	33	28.1.92(Cranked)	
-2	33	28.2.92 (Cranked)	
-3	33	31.3.93 (Rolled)	
ST-1	33	17.7.93	
Sikka Extn -2	120	31.3.93	21162/19262
<i>Central Sector:</i>			
Kawas GT -1	106	22.3.92	} 156070/128889
-2	106	25.5.92	
-3	106	30.6.92	
-4	106	27.8.92	
ST-1	110	23.2.93	
-2	110	19.3.93	
Gandhar GT -1	131	17.3.94	} 229127/109143
-2	131	31.3.94	
<b>Madhya Pradesh</b>			
<i>State Sector:</i>			
Sanjay Gandhi -1	210	26.3.93	83000/61447
-2	210	27.3.94	
<b>Maharashtra</b>			
<i>State Sector:</i>			
Chandrapur-6	500	11.3.92	108800/98867 (Including Unit-1)
Uran WHP-1	120	16.3.94	84500/66853 (including Unit-2)
Trombey GT-1	120	29.7.93	Private sector project. Details not available.

1	2	3	4
<b>SOUTHERN REGION</b>			
<b>Andhra Pradesh</b>			
<i>State Sector:</i>			
Vijjeswaram ST-1	33	17.3.92	14900/11065 (upto 3/92) (incl. GT-1,2)
Vijayawada -5	210	31.3.94	79000/36940 (incl. Unit-6)
Rayalseema -1	210	31.3.94	79500/46891 (incl. Unit-2) (Rolled)
<b>Karnataka</b>			
<i>State Sector:</i>			
Yelahanka -6	21.32	31.3.93	28770/19686
DG Sets -5	21.32	14.5.93	
-4	21.32	27.7.93	
-3	21.32	19.10.93	
-2	21.32	26.11.93	
-1	21.32	31.1.94	
<b>Tamil Nadu</b>			
<i>State Sector:</i>			
Tuticorin -4	210	11.1.92	73227/60616 (Incl. Unit-5)
Narimanam GT-1	5	14.1.92	3657/3451
-2	5	17.1.92	
<i>Central Sector:</i>			
Neyveli St. II -5	210	30.12.91	144551/132880 (Incl. Unit-4)
-6	210	30.10.92	
-7	210	19.6.93	
<b>EASTERN REGION</b>			
<b>Bihar</b>			
<i>Central Sector:</i>			
Kahalgaoon -1	210	31.3.92	192845/148058 (Incl. U-3,4)
-2	210	17.3.94	
Bokaro 'B' -3	210	31.3.93	39134*/31260*(*For U-2,3)
<b>West Bengal</b>			
<i>State Sector:</i>			
Southern Gen. Stn-2	67.5	10.4.91	25433/25540 <sup>@</sup> ( <sup>@</sup> upto 6/91) Including U-1
Kalaghat Extn.-6	210	16.1.93	114500/103082*
Kalaghat -4	10	29.12.93	(*For U-4,5,6)
<i>Central Sector:</i>			
Farakka STPP -4	500	25.5.92	213687/171696
-5	500	16.2.94	

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1	2	3	4
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## NORTH EASTERN REGION

**Assam***State Sector:*

Lakwa GT-5	20	3.1.94 (A)	9830 Rs. 7992
Lakwa GT-6	20	31.3.94 (Crkd)	(For U-5,6,7)

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(1991-92)

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Sl. No.	Name of the Project	State/ Executing Agency	Unit No.	Capacity (MW)	Latest estimated cost (Rs. crores)
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**Hydro**

1.	Tanakpur	U.P./NHPC	1	48	
2.	Tanakpur	U.P./NHPC	2	48	401.03
3.	Tanakpur	U.P./NHPC	3	48	
4.	UBDC II	Pun./PSEB	2	15	
5.	UBDC II	Pun./PSEB	3	15	121
6.	Suratgarh	Raj./RSEB	1	2	
7.	Suratgarh	Raj./RSEB	2	2	13.58
8.	Mangrol	Raj./RSEB	1	2	
9.	Mangrol	Raj./RSEB	2	2	17.84
10.	Mangrol	Raj./RSEB	3	2	
11.	Khara	U.P./UPSEB	1	24	
12.	Khara	U.P./UPSEB	2	24	237.90
13.	Khara	U.P./UPSEB	3	24	
14.	Birsinghpur	M.P./MPEB	1	20	24.26
15.	Bansagar Tons Ph-I	M.P./MPEB	3	185	608.99

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Sl. No.	Name of the Project	State/ Executing Agency	Unit No.	Capacity (MW)	Latest Estimated cost
16.	Nagarjunasagar	A.P./APSEB	1	38	63.93
17.	Nagarjunasagar	A.P./APSEB	2	38	
18.	Ghatprabha	Ker/KPCL	1	16	36.40
19.	Tago	Ar.P/Elec.	2	1.5	10.65
20.	Tago	Ar.P/Elec.	3	1.5	

(1992-93)

Sl. No.	Name of the Project	State	Unit No.	Capacity (MW)	Latest estimated cost (Rs. crores)
1.	Salal @ St. III (NHPC)	J&K	1	115	308.95
2.	Ujjani	Mah.	1	12	
3.	Shivpur* (Captive)	Ktk.	1 2	9 9	30.60
4.	Ghatprabha	Ktk.	2	16	36.40
5.	Varahi (Mani Dam)	Ktk.	1 2	4.5 4.5	245.00
6.	Sone Western Canal	Bih.	1 2 4	1.65 1.65 1.65	34.20
7.	Upper Kolat Extn.	Ori.	4	80	28.46
8.	Rengali Extn.	Ori.	3	50	71.00
9.	Upper Rongnichu	Sik.	1 2	2 2	28.32
10.	Myongotu	Sik.	1 2	2 2	16.14
11.	Umian Tru	Megh.	1 2	30 30	133.03

@ Programmed earlier for 1993-94

\* Under Private Sector.

(1993-94)

Sl. No.	Name of the State	Units rolled/ commissioned Cap. (MW)	Latest estimated cost (Rs. crores)	
1.	Chamera St.I NHPC(HP)	Unit-1	180.0	
		Unit-2	180.0	
		Unit-3	180.0	
2400				
2.	Salal NHPC (J&K)	Unit-2	115.0	308.95
3.	Hasdeo Bango M.P.	Unit-1	40.0 *	113.98
4.	Penna Ahobilam A.P.	Unit-1	10.0	19.68
		Unit-2	10.0	
5.	Upper Sileru A.P.	Unit-1	60.0	54.30
6.	Mallapur Karnataka	Unit-1	4.5	20.59
		Unit-2	4.5	
7.	Kallada Kerala	Unit-2	7.5	16.06
8.	Maniyar (PVT.) Kerala	Unit-1	4.0	13.22
9.	Sone Western Bihar	Unit-3	1.65	34.20
10.	Upper Rongnichu Sikkim	Unit-3	2.0	28.32
		Unit-4	2.0	

\* Not included in 1993-94 capacity addition programme.

## STATEMENT-II

## Power Projects Cleared/Appraised by C.E.A.

Sl. No.	Name of the Project/ State/Type	Capacity (MW)	Date of Submission	Date of Clearance	Remarks
1	2	3	4	5	6
<b>NORTHERN REGION</b>					
<b>Haryana</b>					
1.	Yamunanagar STPS St.I (NTPC)	4x210=840	25.3.88	10.10.88 (Original) 23.6.92 (Revised)	Investment decision awaited.
<b>Rajasthan</b>					
2.	Anta CCGT St.II (NTPC)	3x100+ 1x130=430	6.9.88	21.3.90 (Original) 14.3.91 (Revised)	Additional Gas linkage for base load operation and investment decision awaited.
<b>Uttar Pradesh</b>					
3.	Rihand STPS St.II (NTPC)	2x500=1000	30.6.87	16.5.88	Investment decision awaited. Cost estimates under updation.
4.	Unchahar TPS St.II (NTPC)	2x210=420	3.8.92	20.10.91	Investment decision awaited.
5.	Koteshwar HEP (THDC)	4x100=400	8.8.89		Forest clearance rejected.

6. Tehri St. II PSS (THDC)	4x250=1000	10.10.88	Investment approval awaited.
<b>Punjab</b>			
7. SYL Canal (PSEB)	2x18+2x7=50	18.12.87	Investment approval awaited. No forest land involved.
<b>Himachal Pradesh</b>			
8. Dhanwari Sunda HEP (HPSEB)	2x35=70	8.10.91	Investment approval awaited. Referred for Investment clearance.
9. Kol Dam HEP (NJPC)	4x200=800	10.8.88	Investment approval awaited.
10. Chamera St. II (NHPC)	3x100=300	11.5.92	Investment approval awaited.
11. Malana HEP (HPSEB)	2x43=86	23.4.93	Investment approval awaited. Referred for environmental clearance.
<b>Jammu &amp; Kashmir</b>			
12. Sawalkot HEP (J&K)	3x200=600	13.1.93	Environmental clearance on 9.5.89. Forest clearance on 29.5.89. Investment approval awaited.
13. Baglihar HEP (NHPC)	3x150=450	14.3.91	Investment approval awaited.
14. Parnai HEP (J&K)	3x12.5=37.5	27.11.92	Referred for environment clear- ance. Forest clearance not appli- cable. Investment approval awaited.



1	2	3	4	5	6
<b>WESTERN REGION</b>					
<b>Gujarat</b>					
15.	Pipavav CCGT (GPCL)	615	2.7.87	30.10.89 (GEB) 14.3.91 (GPCL)	Gas linkage was not confirmed. GPCL revised the feasibility reporting Dec., 93, envisaging use of Naptha till gas becomes available.
16.	Gandhar CGTT (M/s Gujarat Torrent Energy Corp. Ltd.)	655	7/93	12.11.93	
<b>Madhya Pradesh</b>					
17.	Vindhyachal STPS (NTPC)	2x500=1000	6.7.87	10.8.88 (Original) 8.5.89 (Revised)	Investment decision awaited.
18.	Pench TPS (M/s Century Power)	2x210=420	7/92	16.11.93	
19.	Omkareshwar (MPP)	8x65=520		14.12.93	Investment approval awaited.
20.	Marikhhera HEP	2x20=40		23.4.93	Investment approval awaited.
<b>Maharashtra</b>					
21.	Dabhol CTCC (M/s Debbhol Power Company)	2015	4/93	12.11.93	
<b>SOUTHERN REGION</b>					
<b>Andhra Pradesh</b>					
22.	Kothagudem TPS St.V (APSEB)	2x250=500	29.3.93	9.12.93	Investment decision awaited.

23. Jegurupada GTCC (M/s G.V.K. Industries)	216	9/92	12.11.93	
24. Godavari GTCC TPS (M/s Spectrum Power Generation Ltd.)	2x208=416	1/93	14.12.93	
25. Priyadarshini Jurala REP Karnataka	6x36.9=221.4	10.3.92		Awaiting investment approval.
26. Mangalore STPS St.1 (NTPC)	2x210=420	25.4.89	2.1.91 (Original)	Investment decision awaited.
27. Sarapadi HEP (KPCL) Kerala	3x30=90		4.12.90	Awaiting investment approval.
28. Kayamkulam STPS St.1 (NTPC)	2x210=420	24.1.89	31.8.90	Investment decision awaited.
29. Kasargode DG Sets (KSEB) Tamil Nadu	3x20=60	20.3.92	16.12.92	E & F clearance and investment decision awaited.
30. Neyveli TPS Extn. (NLC)	2x210=420	23.10.87	10.8.88 (Original) 4.12.90 (Revised)	Investment decision awaited.
31. Pillaiparumalnallur CCGT St. 1 (TNEB) EASTERN REGION Bihar	300	5.3.91	14.5.91	Firm fuel linkage & CGWB clearance awaited.
32. Muzaffarpur TPS Extn. BSEB	2x250=500	25.5.90	9.2.93	Investment decision awaited.

1	2	3	4	5	6
33.	Maitron RB TPS St.I (DVC)	4x210=840	3.10.88	19.10.88	Compliance with Section 29 of ES Act and E&F clearance awaited.
34.	North Karanpura STIS St.I (NTPC)	2x500=1000	17.11.89	8.5.90	-do-
<b>Sikkim</b>					
35.	Teesta St. V HEP (Govt. of Sikkim)	3x170=510		23.4.93	To be referred for E&F clearance. Investment approval awaited.
36.	Teesta St. III (Govt. of Sikkim)	6x200=1200		4.12.90	Referred for environmental forest clearance. Investment approval awaited.
<b>West Bengal</b>					
37.	Farakka Barrage (WBSEB)	5x25=125		11.11.91	Referred for environmental clearance. Investment approval awaited.
<b>NORTH EASTERN REGION</b>					
<b>Tripura</b>					
38.	Agarthala GT (NEEPCO)	4x21=84	14.1.91	1.7.92	Investment decision awaited.
39.	Rokhia GT Phase II (Govt. of Tripura)	2x8=16	21.11.90	14.3.91	Investment decision awaited.

<b>Arunachal Pradesh</b>				
40. Kameng HEP (NEEPCC)	4x150=600	30.4.91	Referred for environmental clearance. Investment approval awaited.	
<b>Manipur</b>				
41. Loktak Down Stream (Govt. of Manipur)	3x30=90	27.11.92	Referred for environmental and forest clearances. Investment approval awaited.	
<b>Mizoram</b>				
42. Dhaleshwari HEP (NHPC)	3x40=120	10.10.88	Environment clearance rejected for MOEF. Referred for forest clearance. Investment approval awaited.	
43. Tuirial HEP (Govt. of Mizoram)	2x30=60	15.9.92	Referred or environmental clearance. To be referred for forest clearance. Investment approval awaited.	
44. Tuivai HEP (Govt. of Mizoram)	3x70=210	12.10.93	To be referred for E&F clearance. Investment approval awaited.	
<b>Madhya Pradesh</b>				
45. Maheshwar (M/s. S. Kumar)	10x40=400	12.11.93	Final financial package awaited.	

**Encroachment on P&T Land**

4702. SHRI CHHEDI PASWAN:  
SHRI MOHAMMAD ALI  
ASHRAF FATMI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any cases of encroachment on the land belonging to the department of Post and Telecommunications have come to the notice of the Government during the last two years;

(b) if so, the number of such cases detected in each State till date; and

(c) the steps taken by the Government to check the recurrence of such encroachments in future and the action taken against the guilty officials?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c). Information is being collected and will be laid on the Table of the House.

*[English]*

**Status of Tellichery-Mahe Bye Pass**

4703. SHRI K. MURALEE DHARAN:  
Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the status of Tellichery-Mahe bye-pass proposal;

(b) the reasons for delay in starting the work on this bye-pass; and

(c) the present status of Quilandy deviation on NH 17 Calicut district, Kerala?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANS-

PORT (SHRI JAGDISH TYTLER): (a) The work of land acquisition in part length is in progress.

(b) The work would be started after the land for the entire bye pass has been acquired. There is, therefore, no delay.

(c) The modified proposal for Quilandy deviation along with phased programme for improvement of entire stretch for NH-17 in Kerala is still awaited.

*[Translation]*

**Silver Mines in Bihar**

4704. SHRI PREM CHAND RAM:  
Will the Minister of MINES be pleased to state:

(a) whether any survey has been conducted in Bihar to explore the possibility of silver mining; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

(b) Does not arise.

*[English]*

**Power Finance Corporation**

4705. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of POWER be pleased to state:

(a) the objectives of the Power Finance Corporation;

(b) whether the Power Financing Corporation has any role to play in view of the increasing entry of multi-nationals; and

(c) the steps being taken to re-assess the role of Power Finance Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) The main objectives of the Power Finance Corporation are to finance the various power projects in the State Electricity Boards, by providing capital loans as additionality to the Plan allocations and to function as a Development Financial Institution to bring about improvement in the working of State Electricity Boards.

(b) It is envisaged that the role of Power Finance Corporation in channelising domestic and international resources to the Power Sector will increase in the coming years, in tune with the increasing requirement of the Power Sector.

(c) The Power Finance Corporation had adopted a Corporate Plan during 1991-92. The lending policies of PFC and priority for financing various projects and schemes were reviewed in the context of the implementation of the 8th Five Year Plan and necessary modifications were carried out. Provision has also been made for financing Pre-Investment Studies undertaken by Power Utilities and for financing employment of consultants by SEBs for preparation of project reports, power purchase agreements etc., in the context of the private power development initiative.

#### **Teesta Hydel Power Project**

4706. SHRI AMAR ROYPRADHAN: Will the Minister of POWER be pleased to state:

(a) the present status of Teesta Hydel Power Project;

(b) the estimated cost of the project and the quantum of power likely to be generated; and

(c) the time by which the project is likely to be completed/commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c). Teesta Canal Fall-I-IV Hydro-electric Project (3x3x7.5 MW) in West Bengal is funded under a loan from Overseas Economic Cooperation Fund (OECF), Japan. The project is in an advanced stage of execution. The latest cost is estimated at Rs. 366.27 crores. The quantum of power likely to be generated is 335 Million Units. The project is scheduled to be commissioned in 1995-97.

#### **Pakistan's Nuclear Programme**

4707. SHRIMATI VASUNDHARA RAJE:  
SHRI GEORGE FERNANDES:  
SHRI ARJUN CHARAN SETHI:  
SHRI MANORANJAN BHAKTA:  
SHRI PHOOL CHAND VERMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the recent reports regarding Pakistan's weapon oriented nuclear programme and its acquisition of know-how from various countries in this regard; and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI R.L. BHATIA): (a) and (b). Government are aware that Pakistan has a clandestine Weapon-oriented nuclear programme. This programme has been and is sustained through acquisition of materials and technology from foreign sources.

Government constantly monitor all developments having a bearing on India's security and take necessary measures to safeguard it.

#### **Deposition of Film Print with Archives**

4708. SHRI RAM KAPSE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to bring Legislation to implement a resolution passed by UNESCO, which makes it mandatory for film producers in the country to deposit one print each of any new film made by them with the National Film Archives of India; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) Does not arise.

#### **Damodar Valley Corporation**

4709. SHRI BIRSINGH MAHATO: Will the Minister of POWER be pleased to state:

(a) whether the Union Government propose to implement the recommendations of the Expert Committee on Damodar Valley Corporation;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c). The Raghavan Committee which was set up to advice on the Damodar Valley Corporation's corporate strategy and structure has submitted its report to the Corporation. The Government could consider its recommendations only after the Corporation, considered these recommendations and sent a proposal to the Government.

*[Translation]*

#### **Postal Consultative Committee In Madhya Pradesh**

4710. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Postal Consultative Committee has been set up in Madhya Pradesh; and

(b) if so, the details of its composition and the criteria adopted for the same?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise.

*[English]*

#### **Post Offices in Himachal Pradesh**

4711. MAJOR D.D. KHANORIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of requests received from different quarters during last one year for opening of new post offices in Himachal Pradesh; and

(b) the number of post offices sanctioned and opened during the above period, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) 225 requests were received for opening of new post offices during the last one year (1993-94).

(b) The number of post offices sanctioned and opened during 1993-94, district-wise is shown in the attached *Statement*.

#### STATEMENT

*Number of Post Offices opened during 1993-94 in Himachal Pradesh*

S. No.	Name of District	No. of Post Offices opened	
		Extra Departmental Branch Post Offices	Departmental Sub Offices
1	2	3	4
1.	Bilaspur	6	-
2.	Chamba	3	-
3.	Hamirpur	5	-
4.	Kangra	18	1
5.	Kullu	9	-
6.	Kinnaur	2	-
7.	Lahaul Spiti	-	-

1	2	3	4
8.	Mandi	21	1
9.	Shimla	1	1
10.	Solan	10	-
11.	Sirmour	8	-
12.	Ura	7	-
Total		90	3

#### Joint Ventures with Chinese Company

4712. SHRI C.P. MUDALA GIRIYAPPA: Will the Minister of STEEL be pleased to state:

(a) whether the Kudremukh Iron Ore Company Limited (KIOCL) is going to set up a joint venture with the Chinese company, Jinan Iron & Steel General Works; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). M/s. Jinan Iron & Steel General Works of China who buy iron ore concentrates and pellets from Kudremukh Iron Ore Company Limited (KIOCL) have indicated their interest to KIOCL to set up a Joint Venture to implement a proposed scheme of KIOCL to set up a pig iron and ductile spun pipe plant.

A view on the joint venture proposal of M/s. Jinan Iron & Steel General Works of China can only be taken by KIOCL after the feasibility report of the project is received and the techno-economic viability of the project is established.



**Organisation of Seminar by  
Transport Advisory Forum**

4713. SHRI MANIKRAO HODLYA

GAVIT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a seminar was recently organised by Transport Advisory Forum;

(b) if so, the details thereof;

(c) whether any study has been conducted regarding accidents in the Capital (Delhi) as well as in other Metropolitan cities;

(d) if so, the details thereof; and

(e) the suggestions made by this Seminar?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (b). No Transport Advisory Forum has been set up Central Government. However, a Seminar on Road Safety was organised on 5.1.1994.

(c) to (d). Information is being collected and will be placed on the Table of the House.

(e) The remedial measures suggested in the Road Safety Seminar held on 5.1.1994 to minimise the road accidents are given in the attached *Statement*.

**STATEMENT**

*Remedial steps suggested in the Road Safety Seminar held on 5th January, 1994 to minimise road accidents are as follows:*

(i) Audio, visual, leaflets etc., relating to 'do' and 'don't' for

different categories of road users should be made and presented in more improved style.

(ii) Ministry of Education by means of enactment should make 'traffic education' a part of prescribed curricular for school children.

(iii) All Motor Driving Schools which have mushroomed must be regulated and controlled by the State agencies. These Driving Schools should have proper infrastructure facilities and qualified instructors.

(iv) Since pedestrians and cyclists are major victims of road accidents, special education campaign is required towards educating them in road discipline.

(v) Improvement of geometrics along the hill sections.

(vi) Provisions of guard rails on approaches to bridges and high embankments, etc.

(vii) Signalling the unmanned railway level crossings and providing warning signs and rumblers.

(viii) Removal of speed breakers on National and State Highways and conforming to international standards where speed humps are absolutely necessary.

(ix) Better street lighting in urban centres and along the main ghats.

(x) Improving the quality of driver education and training, and

stricter control over the driving licence.

- (xi) To have each road provided with proper road markings so as to induce proper lane discipline.
- (xii) To maintain and provide sufficient pedestrian facilities.
- (xiii) To improve road lighting system on a systematic basis.

#### Foreign Cargo Vessels

4714. SHRI GURUDAS KAMAT: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether a huge foreign cargo vessel at Mangalore Coast has begun to sink;
- (b) if so, the reasons therefor;
- (c) whether the authorities are ignorant of the development; and
- (d) the steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) to (d). Do not arise.

#### Losses at Copper Mines

4715. SHRIMATI DILKUMARI BHANDARI: Will the Minister of MINES be pleased to state:

(a) the names of all the copper mines in the country and the details of

their profits earned or losses suffered during 1991-92 and 1992-93;

(b) the copper mines where workers still work with traditional and inefficient devices; and

(c) the steps proposed to be taken to modernise the copper mines and to improve the working conditions in these mines?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Hindustan Copper Limited (HCL), a Public Sector Enterprise of the Central Government, and Hutti Gold Mines Company Limited (HGML), a Public Sector Undertaking of the State Government of Karnataka, operate the following copper mines in the country. In addition to these organisations, Sikkim Mining Corporation (SMC), a joint venture of Government of Sikkim and Government of India, also produces copper concentrates from polymetallic ore mined from their mine at Bhotang.

- HCL: 1. Khetri  
2. Kolihan  
3. Chandmari  
4. Dariba  
5. Mosaboni  
6. Pathargora  
7. Surda  
8. Kendadih  
9. Rakha  
10. Malanjkhanda Copper Project.

- HGML: 1. Chitradurga  
2. Kalyadi

The profit/loss of these Organisations during the last two years were as shown below:—

	(Rs. in lakhs)		
	HCL	HGML	SMC
1991-92	5490	(402)*	0.08
1992-93	2640	(422)*	18.85

\* Only in respect of copper units.

(b) and (c). The copper mines of HCL and HGML are by and large mechanised. SMC, where modernisation is underway, presently uses conventional method of mining.

[Translation]

#### Doordarshan Facility in Jharkhand area of Bihar

4716. SHRI SIMON MARANDI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have taken any steps to provide facility of all the five channels of Doordarshan to the tribal and backward people of Jharkhand area of Bihar;

(b) if so, the details thereof; and

(c) the allocations made for this purpose during 1993-94 and 1994-95?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) and (c). Do not arise.

[English]

#### Calcutta Telephone Directory

4717. SHRI AMAL DATTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the steps taken or proposed to be taken to speed up the publication of a telephone directory for Calcutta Telephones;

(b) the progress made so far in this regard;

(c) whether any decision has been taken for publishing the directory forthwith without waiting for collection of money from advertisements which will entail a long time; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Fresh tenders for publication of Calcutta Telephone Directory with yellow pages have been called for and the last date of receipt of tender was 25.3.94. The tenders are being processed by the Calcutta Telephones.

(c) and (d). Calcutta Telephones has been permitted to float another tender for bringing out directory departmentally if the tender already called for, for yellow page directories, does not succeed.

#### Dredging of Calcutta-Haldia Port Navigational Channel

4718. SHRI SANAT KUMAR MANDAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) The total cost involved in the dredging of the Calcutta-Haldia Port Navigational Channel and the part thereof borne by the Calcutta Port Trust and the Union Government.

(b) by when the dredging operations are likely to be completed;

(c) the amount of loan which has not as yet been repaid by the Calcutta Port Trust;

(d) whether the Government have decided that no further moratorium of loan repayment would be granted to Calcutta Port Trust; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The total annual cost of dredging for the Calcutta-Haldia Port Navigational Channel during the year 1993-94 was Rs. 87.46 crores approx. (provisional). Out of this the Union Government subsidy was for an amount of Rs. 18.36 crores.

(b) Annual maintenance dredging of Haldia Calcutta Navigational Channel from the sandheads of CDS is of perennial nature.

(c) The amount of loan which has not yet been repaid by the Calcutta Port Trust as on 31st March, 1994 is Rs. 509.45 crores.

(d) and (e). Government have decided to freeze the loan amount extended to Calcutta Port Trust on account of Haldia Dock Project together with interest liability as on 1.4.92.

### New T.V. Kendras

4719. SHRI RAMCHANDRA VEERAPPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total expenditure incurred in his Ministry for the years 1990, 1991 and 1993;

(b) the amount spent for programmes on education;

(c) how many new Doordarshan Kendras are likely to be commissioned during 1994;

(d) the present stage of these Doordarshan Kendras; and

(e) the time by which these are expected to be commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) The total expenditure incurred year-wise by this Ministry is as given below:—

(Rs. in lakhs)

1990-91	10,53,05.75
1991-92	10,88,85.72
1992-93	12,48,39.88

(b) The break-up of the expenditure incurred for programmes on education is not maintained.

(c) to (e). Programme Production Centres, and 325 TV transmitters of varying power are expected to be commissioned into service during 1994-95 subjects to timely supply of equipment, availability of requisite infrastructural faci-

lities and timely completion of civil works at the sites.

### Indian delegation for the UNHRC in Geneva

4720. SHRI SYED SHAHABUDDIN:  
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of the members of the Indian delegation that had participated in the recent session of the United Nations Human Rights Commission in Geneva including those who were not

deputed for the entire duration, with their designation and the duration of stay in Geneva; and

(b) the total expenditure on the delegation, excluding members based in Geneva, with break-up by accommodation, transport, telephone charges, hospitality and D.A.?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) The Indian delegation to the recent 50th UNCHR comprised the following members:

Sl. No.	Name & Designation of Delegate	Duration of Stay	
		Arrival	Departure
1.	Dr. Manmohan Singh, Fin. Minister	1.2.94	5.2.94
2.	Sh. N. K. Jain, PS to Fin. Minister	1.2.94	5.2.94
3.	Sh. Farooq Abdullah, Ex-Chief Minister J&K	1.2.94	5.2.94
		8.2.94	18.2.94
		26.2.94	10.3.94
4.	Sh. Atal Bihari Vajpayee, MP & Leader of Opposition in Lok Sabha	11.2.94	18.2.94
		7.3.94	10.3.94
5.	Ms. Sujata Manohar, Chief Justice of Bombay High Court	13.2.94	23.2.94
6.	Sh. V.K. Grover, Secretary, MEA	19.2.94	10.3.94
7.	Shri Salman Khurshid, MOS(EA)	22.2.94	10.3.94
8.	Smt. Savitri Kunadi, JS(UN)	22.2.94	12.3.94
9.	Sh. M.H. Ansari, PR/AMB, PMI, New York	23.2.94	11.3.94
10.	Dr. L.M. Singhvi, High Commr. of India, London	24.2.94	2.3.94
11.	Shri B.C. Mishra, Ex-Secy., MEA	26.2.94	11.3.94

Sl. No.	Name & Designation of Delegate	Duration of Stay	
		Arrival	Departure
12.	Shri Prakash Shah, Amb., E/I, Tokyo	27.2.94	11.3.94
13.	Shri Mohan Chiragi, Editor, Qaumi Awaz	2.3.94	11.3.94
14.	Shri T.N. Kaul, Ex-Foreign Secy.	2.3.94	11.3.94
15.	Ms. M. Manimekalai, First Secretary PMI, New York	1.2.94	12.3.94

(b) The details of expenditure incurred on the delegation are being compiled and will be placed on the Table of the House.

[Translation]

#### VLPT at Ghandiyal in Pauri Garhwal

4721. SHRI SURENDRA PAL PATHAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the residents of Pauri Garhwal in Uttar Pradesh had given representation for setting up of very low power T.V. transmitter at Ghandiyal;

(b) whether the T.V. transmitter has been sanctioned for Kaljikhhal instead;

(c) whether any survey has been conducted to identify suitable geographical site before sanctioning VLPT at Kaljikhhal, and if not, the reasons therefor;

(d) whether the Government propose to reconsider its decision of setting up of VLPT at Ghandiyal in view of persistent demand of local residents; and

(e) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir.

(b) to (e). Whereas a separate VLPT at Kaljikhhal has been sanctioned, action has also been initiated to survey the uncovered parts of Pauri-Garhwal district including Ghandiyal with a view to identify locations for more transmitters in order to improve coverage of TV in the region.

[English]

#### T.V. Serials on Culture

4722. DR. K.V.R. CHOWDARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to telecast new T.V. serials on culture during 1994-95; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). The names of serials in historical/cultural category approved under the sponsored scheme are given in the attached *Statement*. The actual telecast of these programmes except 'Akbar the Great' (already on the air) will, however, depend upon fulfilment of terms and conditions and other programme requirements of Doordarshan from time to time.

### STATEMENT

Sl. No.	Name of Serial
1.	Hijrat
2.	Sindhoori
3.	Narthaki
4.	Jagat Guru Shankaracharya
5.	Fankar Ka Fan
6.	Atit
7.	Akbar the Great (Already on the air)
8.	Shri Muthuswamy Deekshitar
9.	Patta Mahadev Shantala
10.	Kartoos
11.	Nirala
12.	Behte Pani Ki Kahani
13.	Paani Rudrama
14.	Anmol Moti

Sl. No.	Name of Serial
15.	Dharti Veeron Ki
16.	Kalapani
17.	Aamarpali
18.	Alha Udhal
19.	Roopmati
20.	Songs from North East India
21.	Rajabadal
22.	Om Namah Shivay
23.	Swathanth Rath Samar Senani
24.	Jai Hanuman
25.	Ganga Itihas Ki Mahadhara
26.	Nautanki Katha Mala
27.	Bulle Shah
28.	Sadhana
29.	Maharani Durgavati
30.	Hardaul
31.	ISURI
32.	Maina Sundri
33.	Parakrama
34.	Karwan
35.	Rang Manch

## Abolition of Octroi

[Translation]

4723. SHRI R. SURENDER REDDY:  
Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Chief Ministers' Committee constituted to look into the transporters proposal for abolition of Octroi, has recently submitted their recommendations to the Union Government and the Government have studied the ramifications of these recommendations;

(b) if so, the details thereof; and

(c) the action proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c) Do not arise.

## Post Offices in Maharashtra

4724. SHRI DATTA MEGHE:  
SHRI RAM KAPSE:  
SHRI MANIKRAO  
HODLYA GAVIT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of new post offices sanctioned and opened during 1993-94 in Maharashtra, district-wise; and

(b) the number of post-offices proposed to be opened in the State during 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) The number of new post offices sanctioned and opened during 1993-94 in Maharashtra, district-wise is given in the attached *Statement*.

(b) State-wise target for opening of post offices during 1994-95 has not yet been finalised.

## STATEMENT

*Details of the number of post offices sanctioned and opened during 1993-94 in Maharashtra, district-wise*

S. No.	Name of District	Sanctioned		Opened	
		Branch Post Offices	Departmental Sub Offices	Branch Post Offices	Departmental Sub Offices
1.	Ahmednagar	6	1	6	—
2.	Akola	1	—	1	—
3.	Amravati	3	—	3	—



S. No.	Name of District	Sanctioned		Opened	
		Branch Post Offices	Departmental Sub Offices	Branch Post Offices	Departmental Sub Offices
4.	Buldana	1	—	1	—
5.	Bhandara	1	—	1	—
6.	Beed	1	—	1	—
7.	Chandrapur	1	—	1	—
8.	Dhule	7	—	7	—
9.	Gadchiroli	7	—	5	—
10.	Jalna	1	—	1	—
11.	Jalgaon	1	—	1	—
12.	Kolhapur	1	—	1	1
13.	Nagpur	1	1	1	—
14.	Nanded	—	1	—	—
15.	Nasik	5	—	5	—
16.	Osmanabad	1	—	1	—
17.	Pune	9	14	9	7
18.	Raigad	4	—	4	—
19.	Ratnagiri	2	—	2	—
20.	Solapur	2	1	2	1
21.	Satara	8	—	8	—
22.	Sangli	1	—	1	—
23.	Thana	9	—	9	—
24.	Yeotmal	3	—	3	—
Total		76	19	74	9

**Western Programmes**

4725. SHRI RAJESH  
KUMAR:  
SHRIMATI SHEELA  
GAUTAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Western T.V. programmes are continuously increasing on AIR/Doordarshan in the name of modernisation;

(b) if so, whether there is grave threat to the Indian culture due to telecast of large number of such programmes on AIR/Doordarshan; and

(c) if so, the steps being taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) The percentage of programmes from foreign sources broadcast by AIR and telecast in the primary service of Doordarshan is negligible. However, more programmes from western TV organisations are being telecast on the satellite channels to meet the programme requirements of Doordarshan.

(b) and (c). No, Sir. The programmes are previewed before broadcast/telecast.

*[English]*

**Low cost telephone system**

4726. DR. RAJAGOPALAN SRIDHARAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether New Zeland has offered a low cost telephone system recently;

(b) if so, details thereof;

(c) whether the suitability of this telephone system in Indian conditions has been examined;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) to (e). Does not arise in view of (a) above.

*[Translation]*

**Amount spent on Construction, Repair and Maintenance of National Highways**

4727. SHRI SHIVRAJ  
SINGH CHAUHAN:  
SHRI GIRDHARI LAL  
BHARGAVA:  
SHRI JANGBIR SINGH:  
SHRI BIR SINGH  
MAHATO:  
SHRI GOVINDA  
CHANDRA MUNDA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the allocation made and the amount spent on the construction, repair and maintenance of National Highways during each of the last three years, State-wise and work-wise;

(b) the amount proposed for the same purposes during the current financial year, State-wise;

(c) whether the amount given to different States for the purposes have not been found adequate;

(d) if so, the details thereof and the reasons therefor;

(e) the time by which the additional amount is likely to be released to the States; and

(f) the details of amount to be released, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The amount for construction, maintenance and repairs for the National Highways allocated to the States is released in lump sum and not against the individual work. The allocations made and the amount

spent on the construction/repair and maintenance of National Highways during each of the last 3 years state-wise is given in *Statement-I*.

(b) The amounts proposed for development during the current year 1994-95 is given in *Statement-II*. Amount proposed for maintenance State-wise, is not yet decided.

(c) and (d). The amount given to the States for the development and maintenance of National Highways is not adequate due to overall constraint of resources.

(e) and (f). Do not arise.

## STATEMENT-I

(Rs. in lakhs)

Sl. No.	Name of State	1991-92		1992-93		1993-94	
		Maintenance & Repair	Development	Maintenance & Repair	Development	Maintenance & Repair	Development
1.	Andhra Pradesh	1279.42	2455.00	1249.44	2600.00	1716.42	4580.00
2.	Arunachal Pradesh	84.36	48.00	35.41	80.00	33.51	80.00
3.	Assam	1018.09	1225.00	1039.625	1275.00	1355.22	1400.00
4.	Bihar	1012.30	1142.00	1072.66	1385.00	1276.45	1920.00
5.	Chandigarh	16.00	28.00	15.48	25.00	14.00	25.00
6.	Delhi	163.00	550.00	171.80	700.00	208.21	550.00
7.	Goa	191.97	930.00	208.308	850.00	245.05	570.00
8.	Gujarat	918.89	4770.00	881.37	4650.00	1033.95	6350.00
9.	Haryana	362.29	1060.00	380.83	1870.00	513.86	3200.00
10.	Himachal Pradesh	518.77	1140.00	529.55	1150.00	881.70	1200.00
11.	Jammu & Kashmir	45.00	50.00	143.39	50.00	94.54	40.00
12.	Karnataka	990.02	1775.00	1105.85	1880.36	1234.19	2900.00
13.	Kerala	586.54	1120.00	587.82	1400.00	726.15	3050.00
14.	Madhya Pradesh	1195.69	1850.00	1213.25	1915.00	1316.28	1850.00
15.	Maharashtra	1620.00	3358.00	1506.677	3280.00	1815.54	3080.00
16.	Manipur	51.67	250.00	73.32	250.00	130.47	300.00
17.	Meghalaya	206.19	450.00	170.27	387.00	231.13	470.00
18.	Nagaland	3.50	48.00	3.50	50.00	7.29	45.00
19.	Orissa	859.98	1384.00	738.52	1375.00	1016.11	1350.00
20.	Pondicherry	6.83	120.00	5.78	44.64	16.02	50.00
21.	Punjab	579.98	2850.00	638.97	2800.00	661.30	2200.00
22.	Rajasthan	1054.61	1800.00	1141.02	3095.00	1339.97	4200.00
23.	Tamil Nadu	979.91	1422.00	1134.69	1600.00	1643.67	3150.00
24.	Uttar Pradesh	1312.05	6025.00	1394.96	4995.00	1710.52	4750.00
25.	West Bengal	1284.35	1634.00	1071.51	2230.00	1760.45	3500.00

**STATEMENT-II**

Sl. No.	Name of State	Amount proposed for development during the current year 1994-95
1.	Andhra Pradesh	3250.00
2.	Arunachal Pradesh	80.00
3.	Assam	1400.00
4.	Bihar	1700.00
5.	Chandigarh	25.00
6.	Delhi	100.00
7.	Goa	300.00
8.	Gujarat	5000.00
9.	Haryana	4600.00
10.	Himachal Pradesh	1200.00
11.	Jammu & Kashmir	40.00
12.	Karnataka	2450.00
13.	Kerala	3100.00
14.	Madhya Pradesh	1550.00
15.	Maharashtra	2600.00
16.	Manipur	300.00
17.	Meghalaya	400.00
18.	Nagaland	15.00
19.	Orissa	3200.00
20.	Pondicherry	50.00
21.	Punjab	2200.00
22.	Rajasthan	4100.00
23.	Tamil Nadu	1700.00
24.	Uttar Pradesh	8300.00
25.	West Bengal	2800.00

[English]

**LPT/HPT at Rajapur, Maharashtra**

4728. SHRI SUDHIR SAWANT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether LPT and HPT have been sanctioned for Rajapur in Maharashtra;

(b) if so, the details thereof and the time by which the same are likely to be set up and commissioned;

(c) whether the selection of site range has been sacrificed for the convenience of employees by seeking only Urban areas; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). No, Sir. a Very Low Power TV Transmitter (VLPT) is proposed to be set up at Rajapur in Maharashtra. The TV transmitter is expected to be commissioned into service during 1994-95 subject to timely supply of equipment and availability of requisite infrastructural facilities.

(c) No, Sir.

(d) Does not arise.

**Dissemination of Information on AIDS**

4729. PROF. SAVITHRI LAKSHMANAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have any plan to start special campaigns on electronic media to make the general populace aware against the dangers of Acquired Immuno Deficiency Syndrome (AIDS); and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SHING DEO): (a) and (b). AIR and Doordarshan are already broadcasting/telecasting programmes on awareness about AIDS, employing different programme formats. In addition to these regular programmes, a

tele-serial on AIDS is also envisaged to be telecast by Doordarshan in the near future.

[*Translation*]

**T.V. Transmitters in Jalgaon,  
Maharashtra**

4730. DR. GUNWANT RAMBHAU SARODE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to install low capacity transmitters in Ravar and Edalabad Tehsils of the Jalgaon district in Maharashtra;

(b) if so, the time by which these transmitters are likely to be installed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SHINGH DEO): (a) to (c). There is no proposal to set up Low Power TV Transmitters (LPTs) in Ravar and Edalabad Tehsils of Jalgaon district in Maharashtra. With a view to strengthen TV service in the district, a High Power TV Transmitter (HPT) is envisaged to be set up either at Jalgaon or at Akola subject to availability of suitable site and approval of the scheme by the competent authority. On Commissioning this HPT, is expected to provide satisfactory TV service to both Ravar and Edalabad Tehsils of the district.

**Employment Generation in food  
Processing Industries**

4731. SHRI GUMAN MAL  
LODHA:  
SHRI SHIVLAL NAGJIBHAI  
VEKARIA:  
SHRI SURENDRA PAL  
PATHAK:  
SHRI R. JEEVARATHINAM:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to set up at least one agro-based industry in each district of the country;

(b) if so, the details thereof;

(c) whether seminars, conferences and workshops on fruit preservation and processing are held in rural areas to educate the farmers;

(d) if so, the details of such seminars/workshops held in 1993-94;

(e) whether women are encouraged to take up employment in agro-based food processing units, especially in Gujarat and Maharashtra; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI). (a) and (b). Ministry of Food Processing Industries does not set up food processing units directly in a State. However, Government encourages setting up of food processing industries in different parts of the country.

(c) and (d). Though such seminars have not been held by the Ministry specifically in the rural areas, Ministry is assisting in setting up food processing training centres in the rural areas and 121 such centres have already been assisted in the first two years of the 8th Plan. These Centres, besides training, would, alongwith district industry centres and State Nodal Agencies, disseminate information on various aspects of food processing.

(e) and (f). Emphasis for training rural women in the agro-based industries is given in the food processing training

centres so as to ensure that they get 'Hands on' experience in setting up and managing small food processing unit.

[English]

#### Development of Shipping in Goa

4732. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any master plan has been formulated for the development of shipping in Goa during Eighth Plan period;

(b) if so, the details thereof including modernisation, strengthening of infrastructural network and broadening and strengthening of roads leading to the port in Goa to facilitate container traffic;

(c) whether the container transport is not possible at present through Mormugao Port and for Goa Shipyard due to absence of broad metallic road network; and

(d) if so, the provision of funds made during Eighth Plan period for the construction of road network for container traffic there?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No Sir.

(b) Does not arise,

(c) The cargo mix at Mormugao Port Trust does not have the possibility of being containerised.

(d) An amount of Rs. 123.00 crores has been provided for undertaking various schemes for the development of Mormugao Port during the 8th Plan (1992-97).

#### Broadcasting Code

4733. SHRI BOLLA BULLI RAMAIAH:  
SHRI S. B. SIDNAL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have taken a decision to revive broadcasting code;

(b) if so, whether there are any concrete proposals for reviving external service of All India Radio to strengthen its transmission to all parts of Africa; and

(c) if so, the salient features of the revival of broadcasting code?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) The broadcasting code of All India Radio governing broadcasts on AIR by individuals continues to be in operation. Hence, the question of its revival does not arise.

(b) External Services of AIR are already directed to different parts of Africa. Efforts are being made to extend transmission to areas not already covered at present.

(c) Does not arise.

#### Anti-India Activities by Pak Missions

4734. SHRI M. V. V. S. MURTHY: Will be Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of anti-india activities being carried out by Pak Missions in various countries including Kuwait and Sri Lanka;

(b) if so, the details thereof;